

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.49/ 2017	-	Admission	621A	Embassy Property Developments Pvt. Ltd. & 6 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① A.M. SRIDARAN.

ADVOCATE
FOR PETITIONER

for. T.T. Indira
21/7/2017

Proxy counsel for petitioner Advocate is present. He requested time stating that PCS is unable to attend the Tribunal today.

List it on 01.08.2017.

MEMBER (J)

MEMBER (T)